(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2761937326	1	2761937326	93.06	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	181562500	1	181544521	6.12	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0		0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	24577256	1	24577256	0.83	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	NA
Total		3	2968077082	3	2968059103	100.00	0	0	0	

Name of the Corporate Debtor: Vaayu Infrastructure LLP; Date of Commencement of CIRP: 14-10-2019; List of Creditors as on: 01-10-2020